

Form G
INVITATION FOR EXPRESSION OF INTEREST
For Resolution Plan in matter of Aquamarine Healthcare Pvt. Ltd. operating in non-specialized retail trade in stores across India

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Aquamarine Healthcare Private Limited CIN: U52100DL2011PTC222458 PAN: AAJCA6439P
2.	Address of the registered office	House No. 2, 2nd Floor, Block I, State Bank Colony nearby Petrol Pump, Gujranwala Colony, Delhi, India, 110009
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	No Fixed Assets
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Rs. 259.93 lacs as per audited Financials of FY2023-24.
7.	Number of employees/ workmen	One
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending an email at:- cirp.aquamarinehealth@gmail.com Lists of creditors are available at URL: https://ibbi.gov.in/en/claims/front-claim-details/18902
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at https://ibbi.gov.in/en/legal-framework/act (official website of IBBI) or can be sought by emailing at: cirp.aquamarinehealth@gmail.com
10.	Last date for receipt of expression of interest	24/11/2024
11.	Date of issue of provisional list of prospective resolution applicants	04/12/2024
12.	Last date for submission of objections to provisional list	09/12/2024
13.	Date of issue of final list of prospective resolution applicants	19/12/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24/12/2024
15.	Last date for submission of resolution plans	23/01/2025
16.	Process email id to submit Expression of Interest	cirp.aquamarinehealth@gmail.com



Ashok Kumar

Ashok Kumar
Reg. No. IBBI/PA-001/IP-P00847/2017-2018/11430

Reg. Address: Garg Ashok & Company,
A-263/1, First Floor, Derawal Nagar, Delhi-110009
RP in the matter of Aquamarine Healthcare Private Limited
Phone No. 9312503219

Date: 09.11.2024
New Delhi